

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the 14TH day of **NOVEMBER, 2018**.

ORIGINAL APPLICATION NO. 723 OF 2014

HON'BLE MR JUSTICE BHARAT BHUSHAN, MEMBER (J).
HON'BLE MR MOHD JAMSHED, MEMBER (A)

1. Ram Das Kushwaha son of Babu Lal Kushwaha posted as T.T.A. in the office of C.C.N. G.M.T.D. B.S.N.L. Jhansi Roll no. 3443700212.
2. Akhilesh Singh son of Durvijay Singh, Posted as T.T.A. Telephone Exchange, Kalpi, S.D.O.T. Orai, Jalaun, Roll No. 3443700073.

.....Applicants.

VERSUS

1. Bharat Shanchar Nagar Limited through its Chairman cum Managing Director, Bharat Sanchar Bhawan, Harish Chandra Mathur Lain, District New Delhi & Ors.

.....Respondents

Advocate for the Applicants : None

Advocate for the Respondents : None

O R D E R

(Delivered by Hon'ble Mr. Justice Bharat Bhushan, Member-J)

List revised.

2. None present for the applicants.
3. On the last dates also i.e., 11.11.2016, 01.02.2017, 10.03.2018 and 23.08.2018, no one appeared on behalf of the applicants.
4. It seems that the applicants have lost interest in pursuing this OA.
5. Accordingly, the OA is dismissed in default and for non-prosecution.

**(MOHD JAMSHED)
MEMBER-A**

**(JUSTICE BHARAT BHUSHAN)
MEMBER-J**

Arun..